

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 383 OF 2023**

IN THE MATTER OF:

President Garden City Residential Welfare SocietyPETITIONER

VERSUS

State of Punjab & OrsRESPONDENT

MEMO OF PARTIES (AS PER ORDER DATED 24.09.2025)

President Garden City Residential Welfare SocietyPETITIONER

VERSUS

- 1. The Member Secretary, Punjab State Pollution Control Board**
Vatavaran Bhavan, Nabha Road, Patiala, Punjab 147001
Email: chairman.ptl.ppcb.punjab.gov.in/
msppcb@punjab.gov.in (Respondent No.1)
- 2. District Magistrate, Ludhiana**
District Administrative Complex, Ferozpur Road, Ludhiana
Email: dc.ldh@punjab.gov.in/
adclldh@gmail.com (Respondent No.2)
- 3. The Member Secretary, Central Pollution Control Board**
Through its Member Secretary,
Paryavaran Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.3)
- 4. Garden City Colony, Sahnewal Ludhiana**
Through The Dynamic Infradeveloper Private Limited, 30/27,
1st Floor, East Patel Nagar, New Delhi-08 (Respondent No.4)
- 5. Dynamic Infra Developer Pvt. Ltd.**
(Project Proponent) (Respondent No.5)